



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 10th January, 2023

NOTICE

Please take notice that the following matter listed on 10.01.2023 in the Court-IV will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 747 of 2021 & I.A. No. 1983 & 1984 of 2021 (PH)	Arun Chadha Vs. Ramesh Kumar Suneja & Ors. With	Abhishek Anand	Aditi Sinha Sanjay Kr. Visen-R1 Piyush Singh-R1-3 Abhishek Sharma-R4 Asmita DwivediR5- 7
2.	Comp. App. (AT) (Ins) No. 748 of 2021 & I.A. No. 2125, 2126, 3016 of 2022 (PH)	Ramesh Kumar Suneja & Ors. Vs. Arun Chadha & Ors.	Aditya Parolia Sanjay Kr. Visen	Abhishek Anand Samridh Bindal-R1 Abhishek Sharma- R2 Asmita Dwivedi R- 3,4 & 5

3.	Comp. App. (AT) (Ins) No. 579 of 2022 (PH)	Export-Import Bank of India & Ors. Vs. Maneesh Pharmaceuticals Ltd.	Palak Nenwani	Kumar Anurag Singh
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By order of Hon'ble Chairperson

-Sd/-

Registrar